

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:3380  
ANSWERED ON:16.03.2011  
IMPLEMENTATION OF WELFARE SCHEMES  
Sayeed Muhammed Hamdulla A. B.

**Will the Minister of PLANNING be pleased to state:**

(a) whether Central Government is aware of the huge pilferage, corruption and misuse of funds by many State Governments while implementing the various Central Government Schemes; and

(b) if so, the details thereof and the measures taken for effective monitoring to curb the corrupt practices in the centrally sponsored schemes?

**Answer**

MINISTER OF STATE FOR PLANNING, PARLIAMENTARY AFFAIRS, SCIENCE & TECHNOLOGY AND EARTH SCIENCES(Dr. ASHWANI KUMAR)

(a) to (b): A large number of Central Government Schemes are being implemented by the States including Centrally Sponsored Schemes (CSS). The CSS are formulated by respective administrative Central Ministries / Departments in consultation with the States/UTs. The Central Ministries / Departments release the funds to the States for execution of CSS and the final responsibility of implementation at the field level lies with the States/UTs. The progress of CSS is constantly monitored by the respective Ministries / Departments in the Central Government. In addition, the Government has set up a Central Plan Scheme Monitoring System (CPSMS) to comprehensively manage the overall fund flow under each scheme upto the beneficiary target groups. Planning Commission conducts half yearly reviews of all the sectors and reviews the progress in general at the time of Annual Plan discussions.